

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 3**  
**TP (IBC)-88(PB)/2021**  
**(Old CP No. IB 612/CHD/HRY/2019)**

**IN THE MATTER OF:**

Dr. Shakuntla Kumar

.... Petitioner/Applicant

Vs.

NCR Healthways Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on 18.01.2023**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH KUMAR SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Akshaya Ganpath

For the Respondent : Mr. Yogesh Jagia, Mr. Amit Sood

**ORDER**

At request, list the matter on 22.02.2023 for physical hearing.

-Sd-

**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

-Sd-

**(AVINASH KUMAR SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

18.01.2023  
ANAND DUBEY